

ORISSA HIGH COURT

FILING REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/6942/2025	SUJIT KUMAR PRUSETH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// (//	AOR20220000263C202500020
2	D-BLAPL/6954/2025	AMARJEET KUMAR VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /68 /2025 (//	AOR20220000246C202500009
3	D-BLAPL/6957/2025	GOBINDA MAJHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAKHANPUR /28 /2025 (//	
4	D-BLAPL/6968/2025	LELIA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHATIGUDA /26 /2023 (//	
5	D-BLAPL/6984/2025	MITU PARIDA VS STATE OF ODISHA	PRINCE PATNAIK VS	DHAULI PS /23 /2025 (//	
6	D-BLAPL/6987/2025	NURSINGH CHANDRA OJHA VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	//0 (//	
7	D-BLAPL/6989/2025	DEBASIS MOHARANA @ DYNA MUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /37 /2025 (//	
8	D-BLAPL/6990/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	BALIANTA P.S. /271 /2024 (//	
9	D-BLAPL/6993/2025	SUNIL BALUA VS STATE OF ODISHA	RAKESH BEHERA VS	KULABIRA /253 /2024 (//	
10	D-BLAPL/6994/2025	SOUBHAGYA KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	KARANJIA /45 /2025 (//	
11	D-BLAPL/6997/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /8 /2025 (//	

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12	D-BLAPL/6998/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /37 /2024 () //	
13	D-BLAPL/6999/2025 BLAPL/2561/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /123 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000075/2024	
14	D-BLAPL/7000/2025	GHANASHYAM MANJHI @ GHANASHYAM MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /374 /2024 () //	
15	D-BLAPL/7001/2025	GYANA RANJAN MANSINGH @ PUTUL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	INFOVALLY UPD BHUBANESWAR /43 /2024 () //	
16	D-BLAPL/7002/2025	KANHU CHARAN GANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /36 /2025 () //	
17	D-BLAPL/7007/2025	RABINARAYAN PANDA VS STATE OF ODISHA	PRADIP KUMAR SAHOO VS	CANTONMENT ROAD /214 /2024 () //	
18	D-BLAPL/7008/2025	MUKESH KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PALLAHARA /59 /2025 () //	
19	D-BLAPL/7011/2025	JHARANA PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BASELI SAHI PS /216 /2024 () //	
20	D-BLAPL/7012/2025	KAILASH JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /18 /2025 () //	
21	D-BLAPL/7013/2025	DEBA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 () //	
22	D-BLAPL/7014/2025	SUDHANSHU NAYAK @ SUDHANSU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIKRAMPUR FCI /346 /2024 () //	
23	D-BLAPL/7017/2025	SIBU PRASAD DIGAL	MAHES DAS	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7018/2025	MANASA JENA	MAHES DAS	KABISURYANAGAR /190 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7022/2025	ARBIN @ ARBIN TIRKEY	SOUMYA RANJAN DAS	RAJGANGPUR /347 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7025/2025	SRIHARI CHANDAN PATRA @ SANTOSH PATRA	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /464 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7027/2025	AJAY KUMAR SINGH	SATYA RANJAN MULIA	DHARMASALA /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7029/2025	BISHNU KUMAR CHAUDHURY	AKSHAYA KUMAR SUBUDHI	BHARATPUR PS /824 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7030/2025	BIBEK BEHERA @ SAKU	BIJAYA KUMAR RAGADA	BARIPADA SADAR /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7031/2025	ASHISH KUMAR CHHUALSINGH @ MITU	ASHOK KUMAR JENA	BALICHANDRAPUR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7032/2025	SANDESH PRADHAN	PRABHAV BEHERA	KHAPRAKHOL /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7034/2025	PURUSHOTTAM GOMANGO	TAPAN KUMAR BISWAL	GUNUPUR /260 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7035/2025	RAJA KUMAR	DEBASHIS ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7036/2025	ALI AJAM MALLIK	BINAYA BHUSAN ROUTRAY	KHANDAGIRI P.S. /122 /2023	
		VS	VS	()	

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35	D-BLAPL/7038/2025	STATE OF ODISHA RAMESH MALLICK VS	BISWABHUSAN DAS VS	// ERASAMA /11 /2025 ()	
36	D-BLAPL/7046/2025	STATE OF ODISHA KADALA @ KHADAL NAYAK VS	SURESH KUMAR PANDA VS	// SARANGADA /140 /2023 ()	
37	D-BLAPL/7051/2025	STATE OF ODISHA SANATAN BASTIA @ BASANTIA VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /431 /2024 ()	
38	D-BLAPL/7055/2025	STATE OF ODISHA TIRTHA NAIK VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /433 /2024 ()	
39	D-BLAPL/7070/2025	STATE OF ODISHA ZAHID HOSSAIN VS	AMULYA RATNA PANDA VS	// KHANTAPADA /342 /2024 ()	
40	D-BLAPL/7072/2025	STATE OF ODISHA VIKRAM SONONE VS	AMULYA RATNA PANDA VS	// NANDAPUR /56 /2023 ()	
41	D-BLAPL/7075/2025	STATE OF ODISHA BARUNA TARAI VS	AMULYA RATNA PANDA VS	// KUAKHIA /448 /2024 ()	
42	D-BLAPL/7082/2025	STATE OF ODISHA HEMANTA PRADHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /36 /2025 ()	
43	D-BLAPL/7087/2025	STATE OF ODISHA SURESH CHANDRA MAHALIK VS	KALPATARU MISHRA VS	// //0 ()	
44	D-BLAPL/7092/2025	STATE OF ODISHA PAPPU @ RAJEEV GOUTAM VS	CHANDAN SAMANTARAY VS	// PUINTALA /374 /2024 ()	
45	D-BLAPL/7096/2025	STATE OF ODISHA VIVAN TRIPATHY @ VIVAAN TRIPATHY VS	SUDHANSU SEKHAR DASH VS	// //0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/7098/2025	SONU @ NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	MANCHESWAR P.S. /9 /2025 () //	
47	D-BLAPL/7099/2025	SIDHANTA BEHERA @ SIDHATA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //	
48	D-BLAPL/7100/2025	ANIS MOHAMMAD VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	//0 () //	
49	D-CMAPL/9315/2025	MANASHREE NAYAK VS COLLECTOR,BHADRAK	SUSHANTA KUMAR JOSHI VS	// () //	
50	D-CMAPL/9344/2025	M/S H.S.CARRIERS, SUNDARGARH VS COMMNR., GST, CENTRAL EXCISE AND SERVICE TAX, ROURKELA	ADV. VS	// () //	
51	D-CMAPL/9378/2025	ADIKANDA SADANGI VS SATRUGHAN SADANGI	ADV. VS	// () //	
52	D-CMP/9256/2025	CHINTAMANI DALEI VS SUBHA MAJHI	SURYAKANTA DWIBEDI VS	// () //	
53	D-CMP/9281/2025	JAMI VENKATA SURYAPRABHA VS TARINI PRASAD NAYAK	PRASANNA KUMAR MISHRA VS	// () //	
54	D-CMP/9314/2025	BEDA MAHANAND VS FAGU MAHAND	SATYABADI MANTRY VS	// () //	
55	D-CMP/9318/2025	SANTILATA BISWAS VS SUJAYA SANKAR KUNDU	PRASANTA KUMAR NANDA VS	// () //	
56	D-CMP/9326/2025	SARAT KUMAR DASH VS RAJANI PANI@DASH	MAMATA MISHRA VS	// () //	
57	D-CMP/9342/2025	RABINDRANATH KHATUA	NARAYAN PRASAD PARIJA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMP/9366/2025	SIBUNA SAHOO	SANJEEV UDGATA	//	
		VS	VS	0	
		SISIRA KANTA SWAIN		//	
59	D-CMP/9370/2025	BHARAT KUMAR LENKA	SANJEEV UDGATA	//	
		VS	VS	0	
		SISIRA KANTA SWAIN		//	
60	D-CMP/9373/2025	JOGENDRA BEHERA	SANJEEV UDGATA	//	
		VS	VS	0	
		SISIRA KANTA SWAIN		//	
61	D-CMP/9381/2025	PRADEEP KUMAR TRIPATHY	AMITAV TRIPATHY	//	
		VS	VS	0	
		ABHIMANYU SAHOO		//	
62	D-CMP/9406/2025	RADHAMANI PANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		TRUPTIRANI MISHRA		//	
63	D-CONTC/9210/2025	SUDHANSHU KUMAR BISWAL	MANOJ PANIGRAHI	//	AOR20220001665C202500018
		VS	VS	0	
		ARUN KUMAR NAYAK, SUB COLLECTOR,KENDRAPARA		//	
64	D-CONTC/9230/2025	ASWINI KUMAR SAMANTARAY	ADV	//	AOD20240000311C202500008
		VS	VS	0	
		S ASWATHY I.A.S., SECY, HEALTH AND FAMILY WELFARE DEPTT		//	
65	D-CONTC/9232/2025	GANGADHAR PRADHAN	ADV	//	AOD20240000639C202500010
		VS	VS	0	
		AKSHAY SUNIL AGARWAL, I.A.S., COLLECTOR AND D.M, NAYAGARH		//	
66	D-CONTC/9235/2025	RAVVA NAGAMALLI	ADV.	//	
		VS	VS	0	
		SOROJ KUMAR MAHARATHI, UNDER SECRETARY TO GOVT		//	
67	D-CONTC/9244/2025	GOLEKHA CHANDRA LENKA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
68	D-CONTC/9247/2025	ADIKANDA BEHERA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/9253/2025	SHALINI PANDIT, IAS MOHAMMED SAFIQUE VS	ADV. VS	// // 0	
70	D-CONTC/9254/2025	SHALINI PANDIT, IAS PADMALOCHAN MOHALLIK VS	ADV. VS	// // 0	
71	D-CONTC/9259/2025	SHALINI PANDIT, IAS SRIDHAR BISWAL VS	Swoyam Prabhu Jena VS	// // 0	
72	D-CONTC/9262/2025	PANCHANAN NAYAK, TAHASILDAR BIRAJA PRASAD SETHY VS	ADV. VS	// // 0	
73	D-CONTC/9265/2025	VISHAL SINGH, COLLECTOR, KEONJHAR SUBASH JAYASINGH VS	ADV. VS	// // 0	
74	D-CONTC/9272/2025	SUJIT KUMAR MOHANTY, EXECUTIVE ENGINEER SUMATI NAYAK VS	ADV. VS	// // 0	
75	D-CONTC/9274/2025	DR SUBASH CHANDRA PRADHAN, PRINCIPAL GOVT AUTO COLLEGE, PHULBANI SATYABRATA SARANGI VS	ADV. VS	// // 0	
76	D-CONTC/9280/2025	DR.SANTOSH KUMAR ROUT, DEO, CUTTACK BHAKTABATSAL SAHU VS	ADV. VS	// // 0	
77	D-CONTC/9284/2025	MANORANJAN MALLICK, DEO, BBSR DASARATHI BISWAL VS	ADV. VS	// // 0	
78	D-CONTC/9286/2025	SHALINI PANDIT, PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT// PATITAPABAN BHUYAN VS	ADV. VS	// // 0	
79	D-CONTC/9288/2025	SHALINI PANDIT, PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT// JHUNU NAYAK VS DILIP ROURTRAY, IAS	SIDHARTH PARIDA VS	// // 0 //	

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80	D-CONTC/9292/2025	BHASKAR CHANDRA KHUNTIA VS PRACHI TANAYA GIRI, DEO, BALASORE	ADV. VS	// ()	
81	D-CONTC/9331/2025	PRAVASINI BEHERA VS LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR	ADV. VS	// ()	
82	D-CONTC/9334/2025	UTTAM KUMAR BEHERA VS LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR	ADV. VS	// ()	
83	D-CONTC/9341/2025	BRUNDABAN BIHARI PRAHARAJ VS SAMARTH VERMA, IAS	ADV. VS	// ()	
84	D-CONTC/9361/2025	MARKAT KESHARI RAY VS SALINI PANDIT, I.A.S.	DIPTIRANJAN MOHAPATRA VS	// ()	
85	D-CONTC/9382/2025	A.H.WHEELER AND CO. PVT. LTD., UTTAR PRADESH VS PARMESHWAR FUNKWAL, G.M., EAST COAST RAILWAYS, BBSR	ADV. VS	// ()	
86	D-CONTC/9390/2025	JOSEPHIN KINDO VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT	BIJAYALAXMI SAHOO VS	// ()	
87	D-CONTC/9393/2025	KIRANBALA MISHRA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT	BIJAYALAXMI SAHOO VS	// ()	
88	D-CONTC/9399/2025	SARAT KUMAR MOHARANA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT	BIJAYALAXMI SAHOO VS	// ()	
89	D-CONTC/9401/2025	RATIKANTA PANY VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT	BIJAYALAXMI SAHOO VS	// ()	
90	D-CONTC/9404/2025	SUMANTA KUMAR BEHERA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT	BIJAYALAXMI SAHOO VS	// ()	
91	D-CONTC/9407/2025	PRABIR KUMAR PANI	BIJAYALAXMI SAHOO	//	

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		VS	VS	()	
92	D-CONTC/9410/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT KRUPASINDHU BEHERA	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
93	D-CONTC/9412/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT RAMA CHANDRA KISHAN	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
94	D-CRLA/6956/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOO AND MASS EDUCATION DEPARTMENT BIKASH PARIDA	RAKESH BEHERA	SARAT /74 /2024	
		VS	VS	()	
95	D-CRLA/6982/2025	STATE OF ODISHA INFORMANT	ARIJEET MISHRA	KORAPUT TOWN /309 /2022	
		VS	VS	()	
96	D-CRLA/7047/2025	STATE OF ODISHA SUBASH BISOYI	KURESH PRASAD DASH	TARASINGI /289 /2021	AOR20220001390C202500015
		VS	VS	()	
97	D-CRLA/7069/2025	STATE OF ODISHA DUSMANTA KISSAN	BINAPANI TRIPATHY	KUCHINDA /268 /2020	
		VS	VS	()	
98	D-CRLMC/6958/2025	STATE OF ODISHA PRASANTA BEHERA	BIRAJA PRASAD NANDA	TALCHER TOWN /196 /2021	
		VS	VS	()	
99	D-CRLMC/6962/2025	STATE OF ODISHA MANMATHA PARIDA	SURESH KUMAR JENA	//0	
		VS	VS	()	
100	D-CRLMC/6963/2025	STATE OF ODISHA BINOD SWAIN	ASWINI KUMAR DASH	SAMBALPUR TOWN /396 /2015	
		VS	VS	()	
101	D-CRLMC/6969/2025	STATE OF ODISHA KAIRI DHIBAR	PRASANTA KUMAR JENA	BARKOTE /178 /2016	
		VS	VS	()	
102	D-CRLMC/6970/2025	STATE OF ODISHA SRIKANTA DWIBEDY @ DWIBEDI	PRASANTA KUMAR JENA	BARKOTE /284 /2016	
		VS	VS	()	

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103	D-CRLMC/6972/2025	STATE OF ODISHA RAKESH ROUT VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /121 /2023 ()	AOD20240000656C202500012
104	D-CRLMC/6976/2025	STATE OF ODISHA MAHAMMAD ARMAN@MD. ARMAN VS	SAMARENDRA BAHADUR VS	// HEMGIR /84 /2022 ()	
105	D-CRLMC/6977/2025	STATE OF ODISHA BHIKARI @ MRUTYUNJAYA SAHU VS	MANAS RANJAN BADAJENA VS	// ASKA /350 /2021 ()	
106	D-CRLMC/6981/2025	STATE OF ODISHA RAJKUMAR BAALIARSINGH VS	GOURI KUMAR RATH VS	// TUMUDIBANDHA /3 /2012 ()	
107	D-CRLMC/6992/2025	STATE OF ODISHA SANKAR SOREN VS	SARADA PRASANNA SARANGI VS	// KALINGA NAGAR /40 /2018 ()	
108	D-CRLMC/6995/2025	STATE OF ODISHA ASWINI MISHRA @ ASWINI KUMAR MISHRA VS	KOUSIK ANANDA GURU VS	// / /0 ()	
109	D-CRLMC/6996/2025	TAMISTA MISHRA BIBHUDENDU PANDA VS	SARADA PRASANNA SARANGI VS	// KALINGA NAGAR /40 /2018 ()	
110	D-CRLMC/7004/2025	STATE OF ODISHA SUBBRAT KUMAR PARIDA VS	RAMANI KANTA PATTANAİK VS	// / /0 ()	
111	D-CRLMC/7021/2025	STATE OF ODISHA DEBADATTA PAIKARAY VS	MANAS RANJAN KHATUA VS	// JHARSUGUDA SADAR /450 /2024 ()	
112	D-CRLMC/7024/2025	STATE OF ODISHA TRINATH SAKIA VS	JAJATI KESHARI KHUNTIA VS	// JEYPORE MAHILA /197 /2024 ()	
113	D-CRLMC/7033/2025	STATE OF ODISHA PABITRAMOHAN BEHERA VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /74 /1999 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/7037/2025	NARESH SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	NAUGAON /39 /2020 () //	AOR20220001247C202500039
115	D-CRLMC/7042/2025	SANTOSH KUMAR SAHOO VS GOPAL DAS@TIKA	MANAS KUMAR CHAND VS	//0 () //	
116	D-CRLMC/7044/2025	SASHIKANTA SAHOO VS URMILA BEHERA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500045
117	D-CRLMC/7056/2025	SANKUNTALA SAHOO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	BADAGODA P.S. /34 /2022 () //	AOR20220001657C202500016
118	D-CRLMC/7059/2025	MAHAMMAD ABU NASAR @ JUMA VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /512 /2022 () //	
119	D-CRLMC/7062/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /26 /2022 () //	
120	D-CRLMC/7066/2025	SUVENDU SEKHAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	//0 () //	
121	D-CRLMC/7067/2025	SATYABRATA DAS VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	//0 () //	
122	D-CRLMC/7071/2025	SOUBHAGYA SAHOO VS PADMABATI SAHOO	ASHOK KUMAR BEHERA VS	//0 () //	
123	D-CRLMC/7077/2025	SAILENDRI DHAL @ SOURENDRI DHAL @ PRADHAN VS STATE OF ODISHA(VIG.)	PRANAY KUMAR MAHARAJ VS	CUTTACK VIGILANCE /8 /2018 () //	
124	D-CRLMC/7079/2025	PADMANABHAN PILLAI VS STATE OF ODISHA	JAYDEEP PAL VS	LAXMISAGAR P.S. /19 /2025 () //	
125	D-CRLMC/7083/2025	PADMANABHAN PILLAI	JAYDEEP PAL	LAXMISAGAR P.S. /19 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/7089/2025	GOLAK CHANDRA PALEI	PRATAP KESHARI DEO	DHARMASALA /132 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/7095/2025	SUDARSHAN@LANDA PRADHAN@NAYAK	KAILASH BEHERA	NIMAKHANDI /228 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/6944/2025	SANKAR PRADHAN	RANJIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/6967/2025	JAI BHAGWAN SINGH	SK. KALIM UDDIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/6973/2025	SNEHALATA MISHRA	KEDAR CHANDRA SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/7010/2025	RAMESH CHANDRA SATAPATHY	SOMANATH MISHRA	/ /0	
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL		//	
132	D-CRLMP/7019/2025	PUSPANJALI PATNAIK	SUNIL KUMAR PANDA	/ /0	
		VS	VS	()	
		DILLIP KUMAR PATNAIK		//	
133	D-CRLMP/7049/2025	ASHOK KUMAR MAHARANA	RANJAN KUMAR ROUT	//	AOR20230000872C202500013
		VS	VS	()	
		IIC BHARATPUR POLICE STATION		//	
134	D-CRLMP/7050/2025	MADHUSUDAN BEHERA	TIRTH KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/7054/2025	BHAGABAN SAHU	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/7057/2025	GITANJALI BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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137	D-CRLMP/7064/2025	STATE OF ODISHA BANDHNA TOPPO VS	SHIVSANKAR MOHANTY VS	// /0 ()	
138	D-CRLMP/7074/2025	STATE OF ODISHA SAROJ KUMAR PATRA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
139	D-CRLMP/7080/2025	STATE OF ODISHA YAJNESWAR PRADHAN VS	SATYA JEET ROUT VS	// /0 ()	
140	D-CRLMP/7090/2025	STATE OF ODISHA SHIB SANKAR KARMAKAR VS	SANGRAMJIT PANDA VS	// /0 ()	
141	D-CRLREV/6964/2025	STATE OF ODISHA JAGDISH CHANDRA BARIK VS	PRIYA RANJAN SINGH VS	// /0 ()	
142	D-CRLREV/6965/2025	STATE OF ODISHA JAGDISH CHANDRA BARIK VS	PRIYA RANJAN SINGH VS	// /0 ()	
143	D-CRLREV/6983/2025	STATE OF ODISHA LAXMIPRIYA MOHANTY VS	GOPAL CHARAN MOHANTY VS	// /0 ()	
144	D-CRLREV/6985/2025	STATE OF ODISHA K. DEEPIKA VS	SOUBHAGYA KETAN NAYAK VS	// /0 ()	BERHAMPUR TOWN /97 /2020
145	D-CRLREV/7028/2025	STATE OF ODISHA CHITTARANJAN THAPA VS	SUSIL KUMAR PATNAIK VS	// /0 ()	AOR20220001207C202500028
146	D-CRLREV/7045/2025	STATE OF ODISHA UTTAM BEHERA VS	DEBASIS MISHRA VS	// /0 ()	BARBIL /84 /2008
147	D-CRLREV/7073/2025	STATE OF ODISHA ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS VS	// /0 () //	PURI TOWN /305 /2024

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148	D-CRP/9411/2025	MANAS RANJAN PARIDA VS AMERENDAR KUMAR KAR	SUMIT KUMAR MOHANTY VS	// ()	
149	D-FAO/9282/2025	STATE OF ODISHA VS RASHMITA SAHU	PRAVAT KUMAR PANDA,A.S.C VS	// ()	LOD20240000200C202500120
150	D-FAO/9336/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// ()	
151	D-GCRLA/6960/2025	CHAITANYA PATRA VS PRATIK RANJAN NAYAK	SOUMYA DEV RAY VS	GOLANTHARA (BERHAMPUR) /19 /2018 ()	
152	D-JCRLA/6946/2025	DEEPAK SINGH @ DIPU VS STATE	ADV. VS	BADABAZAR /93 /2017 ()	
153	D-JCRLA/6947/2025	KISHAN DAS VS STATE OF ORISSA	ADV. VS	BHANJANAGAR /942 /2023 ()	
154	D-JCRLA/6948/2025	KUNA DALEI VS STATE OF ODISHA	ADV. VS	PATTAPUR (DIGAPAHANDI) /610 /2023 ()	
155	D-JCRLA/6949/2025	SANTA NAIK VS STATE OF ODISHA	ADV VS	JUNAGARH /224 /2019 ()	
156	D-JCRLA/6950/2025	ASADHU @ ASHALU NAIK VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /41 /2020 ()	
157	D-JCRLA/6951/2025	COMPANY PADHURIA VS STATE OF ODISHA	ADV. VS	GHATAGAON /71 /2023 ()	
158	D-JCRLA/6952/2025	PUTKAR SOREN VS STATE OF ODISHA	ADV VS	BARBIL /74 /2012 ()	
159	D-JCRLA/6953/2025	SUNIL @ SUNIL KUMAR NAYAK	ADV	KEONJHAR SADAR /545 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-JCRLA/6955/2025	BASUDEV MALLIK	ADV	BANIGOCHA /20 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-MACA/9219/2025	DIVISIONAL MANAGER,T.P. CELL, M/S. NEW INDIA CEMENT COMPAN LIMITED,CUTTACK	AKSHAY KANTH	//	AOR20220001406C202500005
		VS	VS	()	
		ABHIRAM BISOI		//	
162	D-MACA/9298/2025	LEGAL MANAGER, BHARATI AXA GENERAL INSURANCE CO LTD	SUNIL CHHOLEY	//	
		VS	VS	()	
		SUBASH JENA		//	
163	D-MACA/9367/2025	PARBATI MALLIK	SATYABHUSAN DAS	//	
		VS	VS	()	
		MAIRAJ KHAN		//	
164	D-MACA/9394/2025	DEEPAK KUMAR ROUT	DEBASISH PATNAIK	//	
		VS	VS	()	
		AMARJEET JENA		//	
165	D-OTAPL/9320/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR	ANISH KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500024
		VS	VS	()	
		M/S. CHAMONG TEE EXPORTS PVT LTD.		//	
166	D-OTAPL/9321/2025	COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESHWAR	ANISH KANTI SATAPATHY,SR. S.C	//	AOR20220001780C202500023
		VS	VS	()	
		M/S. TATA STEEL LTD.		//	
167	D-OTAPL/9350/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESHWAR	ANISH KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500025
		VS	VS	()	
		M/S. CHAMONG TEE EXPORTS PVT LTD.		//	
168	D-OTAPL/9386/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE) BHUBANESHWAR	ANISH KANTI SATAPATHY, SR.S.C	//	AOR20220001780C202500026
		VS	VS	()	
		YASHOVARDHAN LOHIA		//	
169	D-RPFAM/9213/2025	RUPESH KUMAR SAHU	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		PUJA DEVI		//	
170	D-RPFAM/9276/2025	GAVARA KALYANI	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	

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171	D-RPFAM/9360/2025	JOGI BALAKRISHNA ASHIS KUMAR NARENDRA VS SUJATA SAHOO	JYOTIRMAYA SAHOO VS	// // 0	
172	D-RPFAM/9376/2025	RASHMITA KUMARI MAHARANA VS SISHIRA KANT MOHARANA	DEBASISH PATNAIK VS	// // 0	
173	D-RPFAM/9414/2025	BHABANI DEY VS MADHUSMITA MAHAKUDA	BHAGABAT PRASAD RATH VS	// // 0	
174	D-RPFAM/9416/2025	SUBHENDU PADHIARY VS SRADHHANJALI PANDA@PARIHARY	DILLIP KUMAR RAY VS	// // 0	
175	D-RSA/9236/2025	ANU LAYAK VS SATARI APPANNAPATRO	HARIPAD MOHANTY VS	// // 0	
176	D-RSA/9293/2025	DHUBUNI BARIHA VS BHIMA BAG	SAILABALA JENA VS	// // 0	
177	D-RSA/9409/2025	ASHOK KUMAR PATEL VS BIDYADHAR MEHER	BYOMOKESH SAHOO VS	// // 0	
178	D-RSA/9420/2025	TEJABATI SAHU VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// // 0	
179	D-RVWPET/9325/2025	JUGAL KISHORE MUDULI VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, MINISTRY OF JALSHAKTI, GOI, DEPT. OF WATER RESOURCES	ADV. VS	// // 0	
180	D-RVWPET/9328/2025	MADAN MOHAN DHAL VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, MINISTRY OF JALSHAKTI	SWAPNA KUMAR OJHA VS	// // 0	
181	D-RVWPET/9332/2025	RAMANATH PANDA VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, MINISTRY OF JALSHAKTI.	ADV. VS	// // 0	

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182	D-RVWPET/9400/2025	UNION OF INDIA VS SAROJKANTA MALLIK	RAJESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL) VS //	() //	
183	D-TRP(C)/9240/2025	MANISHA @ UJJANI @ UJJYANI CHOUDHURY VS TARUN @ OMPRAKASH PATEL	MANAS RANJAN BADAJENA VS //	// () //	
184	D-TRP(C)/9242/2025	SARIKA KUMAR @ DIP @ DEEP VS PRAMOD KUMAR DIP @ DEEP	MANAS RANJAN BADAJENA VS //	// () //	
185	D-TRP(C)/9250/2025	BISWAJIT MOHANTY VS MADHUSMITA MOHANTY @ BISWAL	AKHAND VS //	// () //	
186	D-TRP(C)/9267/2025 TRP(C)/67/2025	PRADEEP DANDPAT VS RANJITA KHANDEI	PRATAP CHANDRA MOJHAPATRA VS //	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000034/2024	
187	D-TRP(C)/9294/2025	GAHADI MATA VS MAMITA KUMARI NAYAK	BIJAY KUMAR MOHANTY VS //	// () //	
188	D-WA/9197/2025	STATE OF ODISHA VS JAYANTA KUMAR ROY MOHAPATRA	CHANDRAKANTA PRADHAN, A.G.A. VS //	// () //	LOD20240000194C202500126
189	D-WA/9198/2025	STATE OF ODISHA VS MANJUSHREE SHUKLA	SAROJ KUMAR JEE, A.G.A. VS //	// () //	LOD20240000172C202500119
190	D-WA/9199/2025	STATE OF ODISHA VS AJAY KUMAR BARIK	BIBEKANANDA NAYAK, A.G.A. VS //	// () //	LOD20240000172C202500120
191	D-WA/9200/2025	STATE OF ODISHA VS DILLIP KUMAR BISWAL	SAROJ KUMAR JEE, A.G.A. VS //	// () //	LOD20240000194C202500124
192	D-WA/9202/2025	STATE OF ODISHA VS FAKIR MOHAN DAS	DEBASHIS TRIPATHY, A.G.A. VS //	// () //	LOD20240000200C202500119
193	D-WA/9207/2025	ROMEO PRIYADARSINI MANGARAJ	RAJJEET ROY	//	AOR20220001445C202500003

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		VS	VS	()	
194	D-WA/9208/2025	STATE OF ODISHA MADHUSMITA SETHI	RAJEET ROY	//	AOR20220001445C202500004
		VS	VS	()	
195	D-WA/9296/2025	STATE OF ODISHA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500127
		VS	VS	()	
196	D-WA/9303/2025	MAMATA MOHAPATRA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202500121
		VS	VS	()	
197	D-WA/9305/2025	RAMESH KUMAR DHAL STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500128
		VS	VS	()	
198	D-WA/9339/2025	SUKANTI PRABHA PATI UNION OF INDIA, NEW DELHI	DIPTI RANJAN BHOKTA, (C.G.C.)	//	
		VS	VS	()	
199	D-WA/9347/2025	JANMEJAYA NAYAK STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	//	LOD20240000172C202500121
		VS	VS	()	
200	D-WA/9387/2025	PRAMOD KUMAR BARAL STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000194C202500129
		VS	VS	()	
201	D-WP(C)/9192/2025	DR. BISWAJIT HOTA ABANTI MAITY	DROUPADI MOHANTY	//	
		VS	VS	()	
202	D-WP(C)/9193/2025	STATE OF ODISHA ABHISHEK PRASAD SETHY	BISWABIHARI MOHANTY	//	AOR20220001789C202500006
		VS	VS	()	
203	D-WP(C)/9194/2025	STATE OF ODISHA MITU SAHU	KURESH PRASAD DASH	//	AOR20220001390C202500014
		VS	VS	()	
204	D-WP(C)/9195/2025	STATE OF ODISHA SATYABRATA NAYAK	DEBA PRASAD MISHRA	//	AOD20240000116C202500003
		VS	VS	()	

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205	D-WP(C)/9196/2025	ADDITIONAL COMMISSIONER GST (APPEALS) MAHALAXMI PADDY AND FERTILIZERS VS THE COMMISSIONER OF CT AND GST, ODISHA.	DEBA PRASAD MISHRA VS KUNAL KUMAR SWAIN	// // 0 //	AOD20240000116C202500002
206	D-WP(C)/9201/2025	PADMALOCHAN GHADEI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS SUNIL ROY	// 0 //	AOR20220001600C202500021
207	D-WP(C)/9203/2025	ASTARANG SANSKRIT HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	SUNIL ROY VS LALATENDU SAMAL	// 0 //	
208	D-WP(C)/9204/2025	SURYA NARAYAN DAS VS STATE OF ODISHA	LALATENDU SAMAL VS LALATENDU SAMAL	// 0 //	
209	D-WP(C)/9205/2025	AKSHYA KUMAR PANDA VS STATE OF ODISHA	LALATENDU SAMAL VS BIRAJA PRASANNA DAS	// 0 //	
210	D-WP(C)/9206/2025	BHAJAMAN KHUNTIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS TUSHAR KANTA NAYAK	// 0 //	
211	D-WP(C)/9209/2025	TARANISEN BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS SURENDRA KUMAR SAHOO	// 0 //	
212	D-WP(C)/9211/2025	KARTIK CHANDRA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS AMITAV DAS	// 0 //	
213	D-WP(C)/9212/2025 WP(C)/6637/2025	DUKHABANDHU NAYAK VS STATE OF ODISHA	AMITAV DAS VS MAGA BEHERA	// 0 //	
214	D-WP(C)/9214/2025	DEBENDRA GOAL VS STATE OF ODISHA	MAGA BEHERA VS MAGA BEHERA	// 0 //	
215	D-WP(C)/9215/2025	RABINDRA NATH BEHERA VS STATE OF ORISSA	MAGA BEHERA VS MAGA BEHERA	// 0 //	

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216	D-WP(C)/9216/2025	PREMANANDA PRADHAN VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //	
217	D-WP(C)/9217/2025	MANJEET PRASAD SHUKLA VS THE PRESIDING OFFICER , DEBTS RECOVERY TRIBUNAL, CUTTACK	SADAYA LAXMI PATNAIK VS	// 0 //	
218	D-WP(C)/9218/2025	DR. GYANINDRA DASH VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
219	D-WP(C)/9220/2025	DIPTIMAYEE DAS VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //	
220	D-WP(C)/9221/2025	PRAJNA PARAMITA DAS VS PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR	GOKULANANDA PADHI VS	// 0 //	
221	D-WP(C)/9222/2025	MOHAN CHARAN DHAR BADGAYAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
222	D-WP(C)/9223/2025	AMULYA KUMAR MOHAPATRA VS COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAWAN, BBSR	PRAKASH KUMAR NAYAK VS	// 0 //	
223	D-WP(C)/9224/2025	BS MINING CORPORATION VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
224	D-WP(C)/9225/2025	ROJALIN LENKA VS COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAWAN, BBSR	PRAKASH KUMAR NAYAK VS	// 0 //	
225	D-WP(C)/9226/2025	ANURADHA SWAIN VS COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAWAN, BBSR	PRAKASH KUMAR NAYAK VS	// 0 //	
226	D-WP(C)/9227/2025 WP(C)/6601/2025	SILI SETHY VS STATE OF ODISHA	SUNIT SAHOO VS	// 0 //	
227	D-WP(C)/9228/2025	JITENDRA KUMAR KHATUA	PRAKASH KUMAR NAYAK	//	

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		VS	VS	0	
228	D-WP(C)/9229/2025	COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAVAN, BBSR TAHER KHAN	PRAKASH KUMAR NAYAK	//	
		VS	VS	0	
229	D-WP(C)/9231/2025	COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAWAN, BBSR ASHUTOSH MOHAPATRA	PRAKASH KUMAR NAYAK	//	
		VS	VS	0	
230	D-WP(C)/9233/2025	COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAWAN, BBSR BAPI MISHRA	KSHIROD KUMAR SAHOO	//	
		VS	VS	0	
231	D-WP(C)/9234/2025	STATE OF ODISHA BHABANI SHANKAR MOHAPATRA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
232	D-WP(C)/9237/2025	STATE OF ODISHA EKADASHIA SAHU	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
233	D-WP(C)/9238/2025	STATE OF ORISSA M/S. SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500024
		VS	VS	0	
234	D-WP(C)/9239/2025	ODISHA SALES TAX TRIBUNAL, CUTTACK BISWAMBAR @ BISWAMBHAR MOHAPATRA	PRADEEPTA KUMAR SWAIN	//	
		VS	VS	0	
235	D-WP(C)/9241/2025	STATE OF ODISHA CHHATISH CHANDRA NAIK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
236	D-WP(C)/9243/2025	STATE OF ODISHA PRAFULLA NATH @ PRAFULLA KUMAR NATH	MANAS RANJAN BADAJENA	//	
		VS	VS	0	
237	D-WP(C)/9245/2025	STATE OF ODISHA S.KEERTHI KUMAR	ASHOK KUMAR PANI	//	
		VS	VS	0	
		UNION OF INDIA		//	
238	D-WP(C)/9246/2025	BEBINA LENKA	DR. PATANJALI TRIPATHY	//	
		VS	VS	0	

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239	D-WP(C)/9248/2025	STATE OF ODISHA DASHARATHI KHUNTIA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500014
240	D-WP(C)/9249/2025	STATE OF ODISHA PRADEEP KUMAR MAHAPATRA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500015
241	D-WP(C)/9251/2025	STATE OF ODISHA RANJAN KUMAR SETHY VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500013
242	D-WP(C)/9252/2025	STATE OF ODISHA LILIMA SA VS	ABHINASH BARIK VS	// // ()	
243	D-WP(C)/9255/2025	BHARAT PETROLEUM CORPORATION LIMITED, SAMBALPUR PRADIP KANHAR VS	KISHORE CHANDRA PRADHAN VS	// // ()	
244	D-WP(C)/9257/2025	STATE OF ODISHA JAMUNA DIGAL VS	KISHORE CHANDRA PRADHAN VS	// // ()	
245	D-WP(C)/9258/2025	STATE OF ORISSA TAPAN KUMAR LENKA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500016
246	D-WP(C)/9260/2025	STATE OF ODISHA M/S HIRLA MARANG BURU STONE CRUSHER, MAYURBHANJUR VS	URBANESWAR SATPATHY VS	// // ()	
247	D-WP(C)/9261/2025	STATE OF ODISHA RAMA CHANDRA PANDA VS	SISIR KUMAR PUROHIT VS	// // ()	
248	D-WP(C)/9263/2025 WP(C)/6639/2025	STATE OF ODISHA SWAYAMPRAVA GARNAYAK VS	INDRAMANI SAHJOO VS	// // ()	
249	D-WP(C)/9264/2025	STATE OF ODISHA SHANTANU KUMAR SWAIN VS MANAGING DIRECTOR ODISHA CONSTRUCTION CORPORATION LIMITED	RAMESH CHANDRA PRADHAN VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/9266/2025	RANJAN KUMAR SETHY VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	AOD20240000618C202500017
251	D-WP(C)/9268/2025	SANGHAMITRA SAHU VS STATE OF ODISHA	PRADIPTA MOHANTY VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/9269/2025	AMITA JENA VS STATE OF ODISHA	PRADIPTA MOHANTY VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/9270/2025 WP(C)/6624/2025	BRAJABANDHU MANTRI VS STATE OF ODISHA	NALINI KANTA SAHOO VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/9271/2025	ASHOK KUMAR DIGAL @ ASHOK DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/9273/2025	SWAGAT KUMAR JENA VS STATE OF ODISHA	LAXMAN PRADHAN VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/9275/2025	SUMAN NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/9277/2025	BHAGABAN BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/9278/2025	PRATAP CHANDRA SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOD20240000333C202500025
259	D-WP(C)/9279/2025	BIKRAM PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/9283/2025	DHYANA CHANDRA BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/9285/2025	SAHADEV PARIDA	AKSHAYA KUMAR JENA	//	

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	WP(C)/6628/2025	VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	VS	() //	
262	D-WP(C)/9287/2025	JANAKI PATHAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// () //	
263	D-WP(C)/9289/2025	SURESH CHANDRA PATTANAİK VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
264	D-WP(C)/9290/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
265	D-WP(C)/9291/2025	SUJATARANI PATI VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
266	D-WP(C)/9295/2025	RAJESH KUMAR MISHRA VS STATE BANK OF INDIA., SAHID NAGAR BBSR	KEDAR CHANDRA SARANGI VS	// () //	
267	D-WP(C)/9297/2025	BASANT KUMAR SAHOO VS THE STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// () //	
268	D-WP(C)/9299/2025	KSHETRABASI KISHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// () //	
269	D-WP(C)/9300/2025	SUNIL KUMAR MEHER VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //	
270	D-WP(C)/9301/2025	SANATAN PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //	
271	D-WP(C)/9302/2025	MAHENDRA SATNAMI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500015
272	D-WP(C)/9304/2025	M/S. SAURAV MISHRA VS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500016

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273	D-WP(C)/9306/2025	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS JALESWAR MALLIK VS	DR.NIRANJAN SWAIN VS	// // 0	
274	D-WP(C)/9307/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA DAMAYANTI RATH VS	PRASANNA KUMAR PARHI VS	// // 0	
275	D-WP(C)/9308/2025	STATE OF ODISHA SUSANTA DAS VS	MANAS RANJAN KHATUA VS	// // 0	
276	D-WP(C)/9309/2025	STATE OF ODISHA RABINDRA MOHANTY VS	ASHOK KUMAR SAHOO VS	// // 0	
277	D-WP(C)/9310/2025	STATE OF ODISHA RAMAKANTA NALINI RANJAN BARIK VS	MANAS RANJAN KHATUA VS	// // 0	
278	D-WP(C)/9311/2025	STATE OF ODISHA MADHURAM @ MADHUSUDAN SUTAR VS	ASHOK KUMAR SAHOO VS	// // 0	
279	D-WP(C)/9312/2025	STATE OF ODISHA BIBHUTI NAYAK VS	PRASANNA KUMAR PARHI VS	// // 0	
280	D-WP(C)/9313/2025	STATE OF ODISHA SHISHIR NAYAK VS	ASHIT KUMAR DASH VS	// // 0	
281	D-WP(C)/9316/2025	STATE OF ODISHA M/S. SHASI CONSTRUCTION AND TRADING PVT. LTD. VS	DIPTI KISHORIPATHY VS	// // 0	
282	D-WP(C)/9317/2025	THE JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CUTTACK-I DADHIRAM SUTAR VS	ASHOK KUMAR SAHOO VS	// // 0	
283	D-WP(C)/9319/2025	STATE OF ODISHA KUNAL KANTA SAHU VS	SAROJ KUMAR PADHY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/9322/2025	BANSIDHAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500003
285	D-WP(C)/9323/2025	PRAMOD KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500004
286	D-WP(C)/9324/2025	HEAMALATA SAHOO VS LAND ACQUISITION OFFICER CUM AUTHORISED SIGNATORY (NH 20 CELL), COLLECTORATE, JAJPUR	BHAGABAN MOHANTY VS	// 0	
287	D-WP(C)/9327/2025	ABINASH SWAIN VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, MAYURBHANJ CIRCLE	UPASANA BAL VS	// 0 //	
288	D-WP(C)/9329/2025	M/S SRI SRI SRI GOPINATH PANI PANCHAYAT GANDAPADA VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, GANJAM II CIRCLE	DILIP KUMAR PANDA VS	// 0 //	
289	D-WP(C)/9330/2025	SRI SRI BORDA HOSPITAL AND CHC, BHUBANESWAR VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500036
290	D-WP(C)/9333/2025	M/S TRILOCHAN DAS, DEULIGRAMESWAR, JAGATSINGHPUR VS CHIEF COMMISSIONER OF CT AND GST, BANIJYAKAR BHAWAN	MAGHAR LAL AGARWAL VS	// 0 //	
291	D-WP(C)/9335/2025	SOMANATH ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
292	D-WP(C)/9337/2025	RAJASHREE MISHRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
293	D-WP(C)/9338/2025	S.D.O.-1 (ELECT.), TPWODL, BARGARH ELECTRICAL DIVISION VS NANDINI NIROD PANDA	ANUSHTA KUMAR TRIPATHY VS	// 0 //	
294	D-WP(C)/9340/2025 WP(C)/6645/2025	DEBIDATTA PRADHAN VS REAL ESTATE REGULATORY AUTHORITY (REDA) Bhubaneswar, P.K.CHOUDHURY, S.SAHOO	ATMAJIT MANMITH DAS VS	// 0 //	
295	D-WP(C)/9343/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	SANDEEP KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/9345/2025	RANJIT KUMAR KHILAR	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/9346/2025	UNION OF INDIA, NEW DELHI	SULOCHANA PATRO	//	
		VS	VS	0	
		GOBINDA CHANDRA KISKU		//	
298	D-WP(C)/9348/2025	SHASHI BHUSAN TRIPATHY	SANTOSH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/9349/2025	SRI BIGYAN CHOUDHURY, MANAGING PARTNER, BBSR	SANDEEP KUMAR SARANGI	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LTD, BBSR		//	
300	D-WP(C)/9351/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	SANDEEP KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/9352/2025	NAYANA BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/9353/2025	SITARAM PANDA	KABIR KUMAR JENA	//	AOD20240000733C202500003
		VS	VS	0	
		LAND REFORM COMMISSIONER, CUTTACK		//	
303	D-WP(C)/9354/2025	ANTARYAMI KHILAR	JAGAMOHAN PATTANAİK	//	
		VS	VS	0	
		THE CHAIRPERSON, CENTRAL BOARD OF DIRECT TAXES, GOVT OF INDIA, NEW DELHI		//	
304	D-WP(C)/9355/2025	RANJAN KUMAR DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/9356/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	SANDEEP KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/9357/2025	M/S SAMA MANI SAW MILL	SUBAS CHANDRA DAS	//	
		VS	VS	0	

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307	D-WP(C)/9358/2025	STATE OF ODISHA SANJUKTA SAHOO VS	BHABA RANJAN KAR VS	// // 0	
308	D-WP(C)/9359/2025	STATE OF ODISHA AMBHUJA INTERNATIONAL, JAGATPUR VS	SAROJA KANTA SAMAL VS	// // 0	
309	D-WP(C)/9362/2025	STATE OF ODISHA M/S BALADEV UNIT SAW MILL AND TRADING LTD VS	SUBAS CHANDRA DAS VS	// // 0	
310	D-WP(C)/9363/2025	STATE OF ODISHA RAJESH KUMAR AGARWALA VS	PRABIN DAS VS	// // 0	
311	D-WP(C)/9364/2025	STATE OF ODISHA PRASANNA KUMAR NAYAK VS	SUSANTA KUMAR NATH VS	// // 0	
312	D-WP(C)/9365/2025	STATE OF ORISSA M/S SARALA SAW MILL VS	SUBAS CHANDRA DAS VS	// // 0	
313	D-WP(C)/9368/2025	STATE OF ODISHA SANJIB KUMAR PRADHAN VS	ABHILASH MISHRA VS	// // 0	
314	D-WP(C)/9369/2025	AUTHORISED OFFICER, PUNJAB NATIONAL BANK M/S DASADEVI SAW MILL VS	SUBAS CHANDRA DAS VS	// // 0	
315	D-WP(C)/9371/2025	STATE OF ODISHA YASHADA @ YASHODA MOHANTA VS	BIDESH RANJAN BEHERA VS	// // 0	
316	D-WP(C)/9372/2025	STATE OF ODISHA M/S. DR.SAROJINI PRADHAN, CUTTACK VS	KAJAL SAHOO VS	// // 0	
317	D-WP(C)/9374/2025	UNION OF INDIA M/S BIHARI INDUSTRY AND SAW MILL VS	SUBAS CHANDRA DAS VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/9375/2025	SISIR KUMAR GARNAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
319	D-WP(C)/9377/2025	M/S.PRADHAN INDUSTRIES, CUTTACK SADAR VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //	
320	D-WP(C)/9379/2025	TORA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
321	D-WP(C)/9380/2025	SANJAY KUMAR HABADA VS STATE OF ODISHA	C. ANANDA RAO VS	// 0 //	
322	D-WP(C)/9383/2025	SURATHA MACHHUA VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500017
323	D-WP(C)/9384/2025	SUMANTA KUMAR DAS VS STATE OF ODISHA	C. ANANDA RAO VS	// 0 //	
324	D-WP(C)/9385/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //	AOR20220004593C202500014
325	D-WP(C)/9388/2025	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	C. ANANDA RAO VS	// 0 //	
326	D-WP(C)/9389/2025	J.RAJEYA REDDY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
327	D-WP(C)/9391/2025	SAI KRUPA TRADERS, BBSR, KHURDA VS ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// 0 //	
328	D-WP(C)/9392/2025	M/S. TRISAT ESTATE AND CONSTRUCTION PVT.LTD. VS STATE OF ODISHA	SOMU BANAIAK VS	// 0 //	
329	D-WP(C)/9395/2025	MURARI SAHU	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/9396/2025	BHAGYALATA PATRA	SADASIVA PATRA (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/9397/2025	SNIGDHA RANI NAYAK	SOMA PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/9398/2025	BANAMALI SAMAL	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/9402/2025	SATYABRATA RATH	MADAN MOHAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/9403/2025	SANTOSH KUMAR SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SUB COLLECTOR SADAR, SAMBALPUR		//	
335	D-WP(C)/9405/2025	CHINTAMAINI PATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/9408/2025	GOVERING BODY OF MAA SARALA SANSKRIT MAHANIKUMAR, SWAKSHIYOT, KENDRAPARA	HANUMANT KUMAR SWAKSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/9413/2025	DR.BHARAT CHANDRA BHUYAN	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		COMMISSIONER GST, CX AND CUSTOMS, BBSR		//	
338	D-WP(C)/9415/2025	YOSODA RANI PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/9417/2025	CHITTARANJAN SAHOO	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/9418/2025	PRADEEP KUMAR PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	0	

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341	D-WP(C)/9419/2025	STATE OF ODISHA CHITTA RANJAN SWAIN VS 2ND MACT, CUTTACK	SANJIT KUMAR DAS VS	// // ()	
342	D-WPCRL/7039/2025	HIRALAL SETHY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	//0 () //	
343	D-ABLAPL/6939/2025	SURESH SAMAL VS STATE OF ODISHA	BHARAT JALLI VS	NAYAKOT /168 /2024 () //	AOD20240000581C202500028
344	D-ABLAPL/6940/2025	SAHIL SANYASI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /8 /2025 () //	AOR20220000263C202500019
345	D-ABLAPL/6941/2025	SK. ADIL VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /159 /2024 () //	AOD20240000581C202500029
346	D-ABLAPL/6943/2025	TUSHAR BARLA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /312 /2024 () //	AOR20220000263C202500021
347	D-ABLAPL/6945/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /83 /2025 () //	
348	D-ABLAPL/6959/2025	NIRANJAN PATRA @ NIRA PATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /83 /2025 () //	
349	D-ABLAPL/6961/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TALCHER TOWN /69 /2024 () //	
350	D-ABLAPL/6966/2025	KRUSHNA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /110 /2024 () //	
351	D-ABLAPL/6971/2025	BISWAJIT SWAIN @ DHUNDAN SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LINGARAJ P.S. /56 /2025 () //	

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352	D-ABLAPL/6974/2025	BISWAJIT SWAIN @ DHUNDAN SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LINGARAJ P.S. /57 /2025 () //	
353	D-ABLAPL/6975/2025	LOPAMUDRA MALLIK VS STATE OF ODISHA	PRATAP NAIK VS	TANGI /53 /2025 () //	
354	D-ABLAPL/6978/2025	BIMAL KUMAR BEHERA @ BIMAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	DHENKANAL SADAR /108 /2025 () //	
355	D-ABLAPL/6979/2025	MD. IMRAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR SADAR /107 /2024 () //	
356	D-ABLAPL/6980/2025	ASHOK PADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	BIJEPUR /19 /2025 () //	
357	D-ABLAPL/6986/2025	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /83 /2025 () //	
358	D-ABLAPL/6988/2025	ARBAZ KHAN @ BASA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	LALBAG /47 /2025 () //	
359	D-ABLAPL/6991/2025	ANIL KUMAR MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /406 /2024 () //	
360	D-ABLAPL/7003/2025	LAXMAN SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	KAMAKHYANAGAR /188 /2023 () //	
361	D-ABLAPL/7005/2025	KAMAL KUMAR PATNAIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /175 /2025 () //	
362	D-ABLAPL/7006/2025	ARJUN MOHARANA @ ARJUNA VS STATE OF ODISHA	SANJIT MISHRA VS	BALIAPANDA /233 /2024 () //	
363	D-ABLAPL/7009/2025	SATYAPIRA KHADAYATRAY @ SATYAPIR KHANDASATRAJ VS STATE OF ODISHA	SATYAJIT ROUT VS	JODAPADAR /18 /2025 () //	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/7015/2025	DAMODAR SETHI	BIBHUDHENDRA KUMAR RATH	CHANDAKA P.S. /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/7016/2025	RAJU KARMAKAR	RAJENDRA NARAYAN ROUT	BARIPADA TOWN /121 /2025	AOR20220001558C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/7020/2025	SUSIL KUMAR MOHANTY	S.S.RAY (2)	BALIPATNA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/7023/2025	UMESH PRUSTY	BISWAJIT NAYAK	CHAULIAGANJA /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/7026/2025	JITENDRA SENAPATI	SATYA RANJAN MULIA	CUTTACK SADAR /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/7040/2025	SULOCHANA BEHERA	TIRTH KUMAR SAHU	MARSHAGHAI /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/7041/2025	PRASANTA DAS	DEEPAK KU SAHOO	MAHAKALPARA /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/7043/2025	SUNANDA KISHORE PARIDA	DEBADATTA MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/7048/2025	LAXMI PARIDA	ALOK KUMAR MOHAPATRA	GONDIA /314 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/7052/2025	B.MOHAN PATRA @ BADAKALA MOHAN PATRA	JYOTIRMAYA SAHOO	CHAMAKHANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/7053/2025	S.GANESH PATRA @ SINAGU GANESH PATRO	JYOTIRMAYA SAHOO	CHAMAKHANDI /48 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/7058/2025	STATE OF ODISHA SURYAKANTA PARIDA VS	ALOK KUMAR MOHAPATRA VS	// GONDIA /314 /2024 ()	
376	D-ABLAPL/7060/2025	STATE OF ODISHA SANJAY KUMAR PATTNAIK VS	SIDHARTHA MISHRA VS	// CANTONMENT ROAD /59 /2025 ()	
377	D-ABLAPL/7061/2025	STATE OF ODISHA ADITYA SAMAL @ PYARIMOHAN SAMAL VS	SIDHARTHA MISHRA VS	// CANTONMENT ROAD /60 /2025 ()	
378	D-ABLAPL/7063/2025	STATE OF ODISHA CHANDRAKANTA ROUT VS	NIKUNJA KUMAR ROUT VS	// NANDANKANAN /84 /2020 ()	
379	D-ABLAPL/7065/2025	STATE OF ODISHA CHANDAN KUMAR PATRA VS	NIKUNJA KUMAR ROUT VS	// NANDANKANAN /84 /2020 ()	
380	D-ABLAPL/7068/2025	STATE OF ODISHA HIMANSU SEKHAR PARIDA VS	JAYADEBA BEHERA VS	// / /0 ()	
381	D-ABLAPL/7076/2025	STATE OF ODISHA GOPAL NAHAK VS	DIPTI RANJAN MOHAPATRA VS	// KHALLIKOTE /30 /2025 ()	
382	D-ABLAPL/7078/2025	STATE OF ODISHA RASHMITA PARIDA VS	DIPTI RANJAN MOHAPATRA VS	// KHALLIKOTE /147 /2025 ()	
383	D-ABLAPL/7081/2025	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// CHANDAKA P.S. /191 /2024 ()	
384	D-ABLAPL/7084/2025	STATE OF ODISHA ANIMESH SAHU VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /59 /2025 ()	
385	D-ABLAPL/7085/2025	STATE OF ODISHA BHIMASEN SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BALUGAON P.S. /58 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :05/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/4221/2025 CRLMA/ /	SWAYAM SIDDHA SAHU MP	SWARUP KUMAR PATNAIK	12/2025
2	D-CRP/38645/2024 CRP/33/2024	BIDYADHAR SAHU MP	BIBHU PRASAD DAS	18/2025
3	D-CRLLP/3886/2025 CRLLP/23/2025	BIRENDRA KUMAR NANDA MP	BISWAJIT MOHAPATRA	19/2025
4	D-CRP/9411/2025 CRP/ /	MANAS RANJAN PARIDA MP	SUMIT KUMAR MOHANTY	19/2025
5	D-RFA/238/2006 RFA/238/2006	RATNAKAR PUHAN MP		39/2025
6	D-RFA/238/2006 RFA/238/2006	RATNAKAR PUHAN MP		40/2025
7	D-RFA/238/2006 RFA/238/2006	RATNAKAR PUHAN MP		41/2025
8	D-OTAPL/9320/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEBENDR KANESWARAPATHY, SR.S.C	52/2025
9	D-OTAPL/9321/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	DEBENDR KANESWARAPATHY, SR. S.C	53/2025
10	D-OTAPL/9350/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBENDR KANESWARAPATHY, SR.S.C	54/2025
11	D-OTAPL/9350/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBENDR KANESWARAPATHY, SR.S.C	55/2025
12	D-OTAPL/9386/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBENDR KANESWARAPATHY, SR.S.C	56/2025
13	D-OTAPL/9386/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBENDR KANESWARAPATHY, SR.S.C	57/2025
14	D-CRLMP/6514/2025 CRLMP/ /	SWARUPA PRADHAN MP	PREMANANDA MISHRA	60/2025
15	D-TRP(C)/9267/2025 TRP(C)/67/2025	PRADEEP DANDPAT MP	PRATAP CHANDRA MOJHAPATRA	65/2025
16	D-JCRLA/17388/2024 JCRLA/90/2024	SHANKAR PATRA MP	SATABDI SAMANTRAY	75/2025
17	D-JCRLA/17388/2024 JCRLA/90/2024	SHANKAR PATRA MP	SATABDI SAMANTRAY	76/2025
18	D-CONTC/13510/2024 CONTC/2437/2024	SUBRAT PRADHAN MP	DAYANANDA MOHAPATRA	98/2025
19	D-CONTC/8802/2025 CONTC/ /	LAKHMAN MALIK MP	PRASANT KISHOR RAY	99/2025
20	D-RVWPET/9325/2025 RVWPET/ /	JUGAL KISHORE MUDULI MP	ADV.	112/2025
21	D-RVWPET/9328/2025 RVWPET/ /	MADAN MOHAN DHAL MP	SWAPNA KUMAR OJHA	113/2025
22	D-RVWPET/9332/2025 RVWPET/ /	RAMANATH PANDA MP	ADV.	114/2025
23	D-RVWPET/9400/2025 RVWPET/ /	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL)	115/2025
24	D-RVWPET/9400/2025 RVWPET/ /	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL)	116/2025
25	D-RPFAM/9213/2025 RPFAM/ /	RUPESH KUMAR SAHU MP	BISWAJIT MOHAPATRA	121/2025
26	D-RPFAM/46586/2024	UPENDRA MOHAPATRA	PRATYUSHA NAIDU	

	RPFAM/337/2024	MP		122/2025
27	D-RPFAM/28270/2024	TABASSUM AZAD	PULAKESH MOHANTY	
	RPFAM/193/2024	MP		123/2025
28	D-RPFAM/51611/2024	BISWARANJAN BEHERA	ASHOK DAS	
	RPFAM/371/2024	MP		124/2025
29	D-RPFAM/9360/2025	ASHIS KUMAR NARENDRA	JYOTIRMAYA SAHOO	
	RPFAM/ /	MP		125/2025
30	D-RPFAM/9414/2025	BHABANI DEY	BHAGABAT PRASAD RATH	
	RPFAM/ /	MP		126/2025
31	D-CMAPL/13545/2024	PADMALOCHAN JENA	M/S DUSHMANTA KU. BISWAL, R.K.PRADHAN	
	CMAPL/176/2024	MP		139/2025
32	D-CMAPL/13545/2024	PADMALOCHAN JENA	M/S DUSHMANTA KU. BISWAL, R.K.PRADHAN	
	CMAPL/176/2024	MP		140/2025
33	D-CMAPL/13545/2024	PADMALOCHAN JENA	M/S DUSHMANTA KU. BISWAL, R.K.PRADHAN	
	CMAPL/176/2024	MP		141/2025
34	D-CMAPL/7453/2025	SANKUNTALA MOHANTY	MANOJ KUMAR MOHANTY (2)	
	CMAPL/ /	MP		142/2025
35	D-CMAPL/7453/2025	SANKUNTALA MOHANTY	MANOJ KUMAR MOHANTY (2)	
	CMAPL/ /	MP		143/2025
36	D-CMAPL/9165/2025	RAMESH NARAYAN PUHAN	PARESH KUMAR SAHOO	
	CMAPL/ /	MP		144/2025
37	D-CMAPL/9315/2025	MANASHREE NAYAK	SUSHANTA KUMAR JOSHI	
	CMAPL/ /	MP		145/2025
38	D-CMAPL/9344/2025	M/S H.S.CARRIERS, SUNDARGARH	ADV.	
	CMAPL/ /	MP		146/2025
39	D-MATA/8092/2025	SANTOSH KUMAR MOHAPATRA	DOLAGOBINDA MOHAPATRA	
	MATA/ /	MP		146/2025
40	D-CMAPL/9378/2025	ADIKANDA SADANGI	ADV.	
	CMAPL/ /	MP		147/2025
41	D-FAO/519/2023	D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/519/2023	MP		167/2025
42	D-FAO/9282/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	FAO/ /	MP		168/2025
43	D-FAO/9282/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	FAO/ /	MP		169/2025
44	D-CRLREV/6985/2025	K. DEEPIKA	SOUBHAGYA KETAN NAYAK	
	CRLREV/ /	MP		181/2025
45	D-CRLREV/7028/2025	CHITTARANJAN THAPA	SUSIL KUMAR PATTNAIK	
	CRLREV/ /	MP		182/2025
46	D-CRLREV/7028/2025	CHITTARANJAN THAPA	SUSIL KUMAR PATTNAIK	
	CRLREV/ /	MP		183/2025
47	D-CRLREV/136/2022	JOGENDRA KUMAR BEHERA	ASHOK KUMAR BEHERA	
	CRLREV/136/2022	MP		184/2025
48	D-RSA/49343/2024	NARMADA SABAT	NRUSINGHA NANDA MOHAPATRA	
	RSA/444/2024	MP		324/2025
49	D-RSA/9409/2025	ASHOK KUMAR PATEL	BYOMOKESH SAHOO	
	RSA/ /	MP		325/2025
50	D-RSA/9420/2025	TEJABATI SAHU	RABINDRANATH PRUSTY	
	RSA/ /	MP		326/2025
51	D-BLAPL/2498/2025	TRIPATI BISWAS @ NIRUPATI BISWAS	RAJIB LOCHAN PATTNAIK	
	BLAPL/1133/2025	MP		329/2025
52	D-BLAPL/3636/2025	MOHAMMED ZAKI	TANMAYA KUMAR MOHANTY	
	BLAPL/1362/2025	MP		330/2025
53	D-BLAPL/13108/2022	PRAFULA KHILLO		
	BLAPL/13108/2022	MP		331/2025
54	D-BLAPL/4570/2025	SUSANTA KANHAR	AMULYA RATNA PANDA	
	BLAPL/1713/2025	MP		332/2025
55	D-BLAPL/30390/2024	FIROZ KHAN		
	BLAPL/10268/2024	MP		333/2025
56	D-BLAPL/27907/2024	RAVINDRA KUMAR GUPTA	DIBYAJYOTI SAHOO	
	BLAPL/9470/2024	MP		334/2025
57	D-CMP/9256/2025	CHINTAMANI DALEI	SURYAKANTA DWIBEDI	
	CMP/ /	MP		374/2025

58	D-CMP/259/2023 CMP/259/2023	SAMEEP SWAROOP PATEL MP	PRAFULLA KUMAR KAR	375/2025
59	D-CMP/9281/2025 CMP/ /	JAMI VENKATA SURYAPRABHA MP	PRASANNA KUMAR MISHRA	376/2025
60	D-CMP/39502/2024 CMP/1063/2024	LOKANATH PANDA MP	JITENDRA KUMAR MISHRA (2)	377/2025
61	D-CMP/42407/2024 CMP/1123/2024	RAJENDRA PRASAD MOHANTY MP	ARUPANANDA GOSWAMY	378/2025
62	D-CMP/9318/2025 CMP/ /	SANTILATA BISWAS MP	PRASANTA KUMAR NANDA	379/2025
63	D-CMP/9326/2025 CMP/ /	SARAT KUMAR DASH MP	MAMATA MISHRA	380/2025
64	D-CMP/9366/2025 CMP/ /	SIBUNA SAHOO MP	SANJEEV UDGATA	381/2025
65	D-CMP/9366/2025 CMP/ /	SIBUNA SAHOO MP	SANJEEV UDGATA	382/2025
66	D-CMP/9370/2025 CMP/ /	BHARAT KUMAR LENKA MP	SANJEEV UDGATA	383/2025
67	D-CMP/9370/2025 CMP/ /	BHARAT KUMAR LENKA MP	SANJEEV UDGATA	384/2025
68	D-CMP/9373/2025 CMP/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	385/2025
69	D-CMP/9373/2025 CMP/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	386/2025
70	D-CMP/9381/2025 CMP/ /	PRADEEP KUMAR TRIPATHY MP	AMITAV TRIPATHY	387/2025
71	D-CMP/9406/2025 CMP/ /	RADHAMANI PANDA MP	AMIT PRASAD BOSE	388/2025
72	D-ABLAPL/36048/2024 ABLAPL/13814/2024	GAGANA PRADHAN MP		613/2025
73	D-ABLAPL/33955/2024 ABLAPL/12993/2024	RASHMITA NAYAK MP		614/2025
74	D-ABLAPL/9748/2024 ABLAPL/3460/2024	PRAMOD KUMAR BEHERA MP		615/2025
75	D-ABLAPL/915/2025 ABLAPL/551/2025	KUNI DEHURI MP	OM PRAKASH SARAN	616/2025
76	D-ABLAPL/32605/2024 ABLAPL/12543/2024	PABITRA SAHU MP		617/2025
77	D-ABLAPL/30513/2024 ABLAPL/11513/2024	BITUN KUMAR BEHERA @ BUTUNI MP		618/2025
78	D-MACA/8498/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	665/2025
79	D-MACA/7909/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	666/2025
80	D-MACA/8560/2025 MACA/ /	USHARANI MISHRA MP	BISHNU BRATA SINGH	667/2025
81	D-MACA/9219/2025 MACA/ /	DIVISIONAL MANAGER,T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	668/2025
82	D-MACA/9219/2025 MACA/ /	DIVISIONAL MANAGER,T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	669/2025
83	D-MACA/4476/2025 MACA/ /	HARA @ HARADHAN SINGH MP	ARJUNA CHARANA BEHERA	670/2025
84	D-MACA/9298/2025 MACA/ /	LEGAL MANAGER, BHARATI AXA GENERAL INSURANCE CO. LTD. MP		671/2025
85	D-MACA/7827/2025 MACA/ /	MANOJA NAHAK MP	BIRANCHI NARAYAN RATH	672/2025
86	D-MACA/9367/2025 MACA/ /	PARBATI MALLIK MP	SATYABHUSAN DAS	673/2025
87	D-MACA/9367/2025 MACA/ /	PARBATI MALLIK MP	SATYABHUSAN DAS	674/2025
88	D-CRLMC/3065/2025 CRLMC/496/2025	MINAKETAN DAS MP	ABHISHEK DASH	689/2025
89	D-CRLMC/2945/2025	MINAKETAN DAS	ABHISHEK DASH	

	CRLMC/499/2025	MP		690/2025
90	D-CRLMC/6972/2025	RAKESH ROUT	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		691/2025
91	D-CRLMC/6992/2025	SANKAR SOREN	SARADA PRASANNA SARANGI	
	CRLMC/ /	MP		692/2025
92	D-CRLMC/6995/2025	ASWINI MISHRA @ ASWINI KUMAR MISHRA	KOUSIK ANANDA GURU	
	CRLMC/ /	MP		693/2025
93	D-CRLMC/6996/2025	BIBHUDENDU PANDA	SARADA PRASANNA SARANGI	
	CRLMC/ /	MP		694/2025
94	D-CRLMC/4104/2025	DR.ABHISEK UPADHYAY	DR.ABHISEK UPADHYAY	
	CRLMC/621/2025	MP		695/2025
95	D-CRLMC/619/2025	KUNA @ ALOK CHANDRA JENA		
	CRLMC/130/2025	MP		696/2025
96	D-CRLMC/5128/2025	GOLAP SETHY	DEBIDUTTA MOHAPATRA	
	CRLMC/726/2025	MP		697/2025
97	D-CRLMC/2892/2024	SURESH DIP	SATYANARAYAN MISHRA	
	CRLMC/314/2024	MP		698/2025
98	D-CRLMC/2892/2024	SURESH DIP	SATYANARAYAN MISHRA	
	CRLMC/314/2024	MP		699/2025
99	D-CRLMC/7024/2025	TRINATH SAKIA	JAJATI KESHARI KHUNTIA	
	CRLMC/ /	MP		700/2025
100	D-CRLMC/2756/2025	GAGAN BIHARI JENA	PATITAPABAN NATH	
	CRLMC/ /	MP		701/2025
101	D-CRLMC/7037/2025	NARESH SWAIN	DEVASHIS PANDA	
	CRLMC/ /	MP		702/2025
102	D-CRLMC/7042/2025	SANTOSH KUMAR SAHOO	MANAS KUMAR CHAND	
	CRLMC/ /	MP		703/2025
103	D-CRLMC/7044/2025	SASHIKANTA SAHOO	KULDEEP MOHANTY	
	CRLMC/ /	MP		704/2025
104	D-CRLMC/7056/2025	SANKUNTALA SAHOO	PRABODHA CHANDRA NAYAK	
	CRLMC/ /	MP		705/2025
105	D-CRLMC/7071/2025	SOUBHAGYA SAHOO	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		706/2025
106	D-CRLMC/7071/2025	SOUBHAGYA SAHOO	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		707/2025
107	D-CRLMC/7077/2025	SAILENDRI DHAL @ SOURENDRI DHAL @ PRANDYAN	PRANDYAN KUMAR MAHARAJ	
	CRLMC/ /	MP		708/2025
108	D-CRLA/1141/2023	MADHIA @ MADHAB DAS	CHEERA RANJAN SATAPATHY	
	CRLA/1141/2023	MP		714/2025
109	D-CRLA/36885/2024	BASEN MARANDI	SATYANARAYAN MISHRA	
	CRLA/1278/2024	MP		715/2025
110	D-CRLA/164/2018	SHYAMGHANA SAHOO	M/S.	
	CRLA/164/2018	MP		716/2025
111	D-CRLA/794/2023	SINDHU KANHAR	BISWAJIT RANJAN TRIPATHY	
	CRLA/794/2023	MP		717/2025
112	D-CRLA/26497/2024	MAKARA MALLICK	SAMVIT MOHANTY	
	CRLA/931/2024	MP		718/2025
113	D-CRLA/693/2021	SIBU KUMAR ORAM	RABI NARAYAN BEHERA, M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.	
	CRLA/693/2021	MP		719/2025
114	D-CRLA/14656/2024	RAMANAND CHOWDHURY	AMULYA RATNA PANDA	
	CRLA/505/2024	MP		720/2025
115	D-CRLA/14665/2024	SANTOSH SINGH	AMULYA RATNA PANDA	
	CRLA/498/2024	MP		721/2025
116	D-CRLA/319/2019	PRADEEP KUMAR NAYAK		
	CRLA/319/2019	MP		722/2025
117	D-CRLA/7047/2025	SUBASH BISOYI	KURESH PRASAD DASH	
	CRLA/ /	MP		723/2025
118	D-CRLA/7047/2025	SUBASH BISOYI	KURESH PRASAD DASH	
	CRLA/ /	MP		724/2025
119	D-CRLA/7047/2025	SUBASH BISOYI	KURESH PRASAD DASH	
	CRLA/ /	MP		725/2025
120	D-CRLA/7069/2025	DUSMANTA KISSAN	BINAPANI TRIPATHY	
	CRLA/ /	MP		726/2025

121	D-CRLA/7069/2025 CRLA/ /	DUSMANTA KISSAN MP	BINAPANI TRIPATHY	727/2025
122	D-CRLA/7069/2025 CRLA/ /	DUSMANTA KISSAN MP	BINAPANI TRIPATHY	728/2025
123	D-WA/9207/2025 WA/ /	ROMEO PRIYADARSINI MANGARAJ MP	RAJJEET ROY	1320/2025
124	D-WA/8849/2025 WA/526/2025	DR. SNIGDHA PRAVA MISHRA MP	ANJAN KUMAR BISWAL	1321/2025
125	D-WA/9208/2025 WA/ /	MADHUSMITA SETHI MP	RAJJEET ROY	1322/2025
126	D-WA/11045/2024 WA/340/2024	DR. PRAVABATI KAR MP	SURENDRA NATH KAR	1323/2025
127	D-WA/714/2023 WA/714/2023	TRIBIKRAM BEHERA MP	S.K.SAMAL	1324/2025
128	D-WA/9296/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1325/2025
129	D-WA/9296/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1326/2025
130	D-WA/9303/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1327/2025
131	D-WA/9303/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1328/2025
132	D-WA/9305/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1329/2025
133	D-WA/9305/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1330/2025
134	D-WA/9339/2025 WA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, (C.G.C.)	1331/2025
135	D-WA/9339/2025 WA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, (C.G.C.)	1332/2025
136	D-WA/9197/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	1333/2025
137	D-WA/9197/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	1334/2025
138	D-WA/9198/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1335/2025
139	D-WA/9198/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1336/2025
140	D-WA/9198/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1337/2025
141	D-WA/9199/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	1338/2025
142	D-WA/9199/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	1339/2025
143	D-WA/53611/2024 WA/62/2025	CHOUDHURY SAUBHAGYA MOHAN DASHM/S. JYOTI RANJAN DEO, A.K.DAS, A.MOHANTY MP		1340/2025
144	D-WA/9200/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1341/2025
145	D-WA/9200/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1342/2025
146	D-WA/9200/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1343/2025
147	D-WA/9202/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1344/2025
148	D-WA/9202/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1345/2025
149	D-WA/9347/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1346/2025
150	D-WA/9347/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1347/2025
151	D-WA/9387/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1348/2025
152	D-WA/9387/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	

	WA/ /	MP		1349/2025
153	D-WP(C)/34195/2023 WP(C)/34195/2023	DHADESWAR SAHOO MP	DEEPANKAR VARADWAJ	3882/2025
154	D-WP(C)/6818/2025 WP(C)/5491/2025	MASIA PIDIKA MP	BIJAY KUMAR MOHANTY	3883/2025
155	D-WP(C)/9206/2025 WP(C)/ /	BHAJAMAN KHUNTIA MP	BIRAJA PRASANNA DAS	3884/2025
156	D-WP(C)/9212/2025 WP(C)/6637/2025	DUKHABANDHU NAYAK MP	AMITAV DAS	3885/2025
157	D-WP(C)/45717/2024 WP(C)/27158/2024	BISWANATH MAHADEV BIJE MP	MANMAYA KUMAR DASH	3886/2025
158	D-WP(C)/9193/2025 WP(C)/ /	ABHISHEK PRASAD SETHY MP	BISWABIHARI MOHANTY	3887/2025
159	D-WP(C)/7151/2025 WP(C)/5426/2025	SANTOSH KUMAR BHOI MP	AMITABH MISHRA	3888/2025
160	D-WP(C)/9217/2025 WP(C)/ /	MANJEET PRASAD SHUKLA MP	SADAYA LAXMI PATNAIK	3889/2025
161	D-WP(C)/47866/2024 WP(C)/28674/2024	GOPINATH PATNAIK MP	MR.DEBI PRASAD DHAL, M/S.SATYAJIT MOHAPATRA (2)	3890/2025
162	D-WP(C)/9218/2025 WP(C)/ /	DR. GYANINDRA DASH MP	AMITAV DAS	3891/2025
163	D-WP(C)/9223/2025 WP(C)/ /	AMULYA KUMAR MOHAPATRA MP	PRAKASH KUMAR NAYAK	3892/2025
164	D-WP(C)/12305/2021 WP(C)/12305/2021	KRUPASINDHU MUDULI MP	SURYA NARAYAN PATNAIK, M/S.SUSANTA KU.DASH, A.K.OTTA, S.D.	3893/2025
165	D-WP(C)/12308/2021 WP(C)/12308/2021	KRUPASINDHU MUDULI MP	SURYA NARAYAN PATNAIK	3894/2025
166	D-WP(C)/9225/2025 WP(C)/ /	ROJALIN LENKA MP	PRAKASH KUMAR NAYAK	3895/2025
167	D-WP(C)/9227/2025 WP(C)/6601/2025	SILI SETHY MP	SUNIT SAHOO	3896/2025
168	D-WP(C)/9226/2025 WP(C)/ /	ANURADHA SWAIN MP	PRAKASH KUMAR NAYAK	3897/2025
169	D-WP(C)/9228/2025 WP(C)/ /	JITENDRA KUMAR KHATUA MP	PRAKASH KUMAR NAYAK	3898/2025
170	D-WP(C)/9229/2025 WP(C)/ /	TAHER KHAN MP	PRAKASH KUMAR NAYAK	3899/2025
171	D-WP(C)/9231/2025 WP(C)/ /	ASHUTOSH MOHAPATRA MP	PRAKASH KUMAR NAYAK	3900/2025
172	D-WP(C)/26162/2022 WP(C)/26162/2022	PURNANANDA MISHRA MP		3901/2025
173	D-WP(C)/15391/2024 WP(C)/9477/2024	DILIP KUMAR PARIDA MP		3902/2025
174	D-WP(C)/9246/2025 WP(C)/ /	BEBINA LENKA MP	DR. PATANJALI TRIPATHY	3903/2025
175	D-WP(C)/9252/2025 WP(C)/ /	LILIMA SA MP	ABHINASH BARIK	3904/2025
176	D-WP(C)/9245/2025 WP(C)/ /	S.KEERTHI KUMAR MP	ASHOK KUMAR PANI	3905/2025
177	D-WP(C)/9263/2025 WP(C)/6639/2025	SWAYAMPRAVA GARNAYAK MP	INDRAMANI SAHJOO	3906/2025
178	D-WP(C)/9268/2025 WP(C)/ /	SANGHAMITRA SAHU MP	PRADIPTA MOHANTY	3907/2025
179	D-WP(C)/9269/2025 WP(C)/ /	AMITA JENA MP	PRADIPTA MOHANTY	3908/2025
180	D-WP(C)/9270/2025 WP(C)/6624/2025	BRAJABANDHU MANTRI MP	NALINI KANTA SAHOO	3909/2025
181	D-WP(C)/9251/2025 WP(C)/ /	RANJAN KUMAR SETHY MP	ATUL TRIPATHY	3910/2025
182	D-WP(C)/9271/2025 WP(C)/ /	ASHOK KUMAR DIGAL @ ASHOK DIGAL MP	SURYAKANTA DWIBEDI	3911/2025
183	D-WP(C)/9275/2025 WP(C)/ /	SUMAN NAYAK MP	SAPAN KUMAR PAL	3912/2025

184	D-WP(C)/9283/2025 WP(C)/ /	DHYANA CHANDRA BARIK MP	JAGAJIBAN PRADHAN	3913/2025
185	D-WP(C)/9285/2025 WP(C)/6628/2025	SAHADEV PARIDA MP	AKSHAYA KUMAR JENA	3914/2025
186	D-WP(C)/299/2025 WP(C)/726/2025	MANAGING COMMITTEE OF THE PURI DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD., KHORDHA MP	3915/2025	
187	D-WP(C)/299/2025 WP(C)/726/2025	MANAGING COMMITTEE OF THE PURI DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD., KHORDHA MP	3916/2025	
188	D-WP(C)/5899/2025 WP(C)/4657/2025	DIPTEEMAYEE BARAL MP	GYANA RANJAN SETHI	3917/2025
189	D-WP(C)/9266/2025 WP(C)/ /	RANJAN KUMAR SETHY MP	ATUL TRIPATHY	3918/2025
190	D-WP(C)/9297/2025 WP(C)/ /	BASANT KUMAR SAHOO MP	BIJAYA KUMAR NAYAK (3)	3919/2025
191	D-WP(C)/9306/2025 WP(C)/ /	JALESWAR MALLIK MP	DR.NIRANJAN SWAIN	3920/2025
192	D-WP(C)/8277/2025 WP(C)/6317/2025	SANJUKTA MOHANTY MP	MITHUN DAS	3921/2025
193	D-WP(C)/9307/2025 WP(C)/ /	DAMAYANTI RATH MP	PRASANNA KUMAR PARHI	3922/2025
194	D-WP(C)/9309/2025 WP(C)/ /	RABINDRA MOHANTY MP	ASHOK KUMAR SAHOO	3923/2025
195	D-WP(C)/9311/2025 WP(C)/ /	MADHURAM @ MADHUSUDAN SUTAR MP	ASHOK KUMAR SAHOO	3924/2025
196	D-WP(C)/9312/2025 WP(C)/ /	BIBHUTI NAYAK MP	PRASANNA KUMAR PARHI	3925/2025
197	D-WP(C)/9317/2025 WP(C)/ /	DADHIRAM SUTAR MP	ASHOK KUMAR SAHOO	3926/2025
198	D-WP(C)/26435/2024 WP(C)/15431/2024	RATIKANTA MALLIK MP	PRADYUMNA KUMAR DAS	3927/2025
199	D-WP(C)/9319/2025 WP(C)/ /	KUNAL KANTA SAHU MP	SAROJ KUMAR PADHY	3928/2025
200	D-WP(C)/2554/2025 WP(C)/2315/2025	PADMAKANTI BISHI MP	MANAS KUMAR CHAND	3929/2025
201	D-WP(C)/9304/2025 WP(C)/ /	M/S. SAURAV MISHRA MP	KANANBALA ROY CHOUDHURY	3930/2025
202	D-WP(C)/9338/2025 WP(C)/ /	S.D.O.-1 (ELECT.), TPWODL, BARGARH EL MP	PRASANTA KUMAR TRIPATHY	3931/2025
203	D-WP(C)/6815/2025 WP(C)/5519/2025	SUNITA CHOUDHARY MP	DEVAVRAT DEVESH	3932/2025
204	D-WP(C)/5400/2025 WP(C)/5217/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	3933/2025
205	D-WP(C)/5401/2025 WP(C)/5180/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	3934/2025
206	D-WP(C)/6817/2025 WP(C)/5338/2025	SUNITA CHOUDHARY MP	DEVAVRAT DEVESH	3935/2025
207	D-WP(C)/9340/2025 WP(C)/6645/2025	DEBIDATTA PRADHAN MP	ATMAJIT MANMITH DAS	3936/2025
208	D-WP(C)/6813/2025 WP(C)/5518/2025	KAJAL SATYAVRATY DEVESH MP	SUVENDU SETHY	3937/2025
209	D-WP(C)/5403/2025 WP(C)/5183/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	3938/2025
210	D-WP(C)/48267/2024 WP(C)/28940/2024	GURUMAHARAJ ENGICON PVT LTD, KHURDA MP	EDANSHIDHAR BAUG	3939/2025
211	D-WP(C)/12402/2018 WP(C)/12402/2018	M/S.KALINGA EMERY STONE AND CHAKKI MANUFACTURE MP	MANJAN SARANGI	3940/2025
212	D-WP(C)/9343/2025 WP(C)/ /	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK MP	DEEPA KUMAR JENA	3941/2025
213	D-WP(C)/48881/2024 WP(C)/29452/2024	M/S SWAIN AND CO., ANGUL MP	ASIT KUMAR DASH, R.P.KAR	3942/2025
214	D-WP(C)/19116/2023 WP(C)/19116/2023	JAYCHANDRA MAHANTA MP		3943/2025
215	D-WP(C)/9351/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	DEEPA KUMAR JENA	

	WP(C)/ /	MP		3944/2025
216	D-WP(C)/9343/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	STANDEEP KUMAR JENA	
	WP(C)/ /	MP		3945/2025
217	D-WP(C)/9351/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	STANDEEP KUMAR JENA	
	WP(C)/ /	MP		3946/2025
218	D-WP(C)/19139/2023	JAGABANDHU MAHANTA		
	WP(C)/19139/2023	MP		3947/2025
219	D-WP(C)/8598/2025	JITENDRA THAKUR	PRASANTA KUMAR SATAPATHY	
	WP(C)/6403/2025	MP		3948/2025
220	D-WP(C)/9354/2025	ANTARYAMI KHILAR	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		3949/2025
221	D-WP(C)/9356/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	STANDEEP KUMAR JENA	
	WP(C)/ /	MP		3950/2025
222	D-WP(C)/9356/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK	STANDEEP KUMAR JENA	
	WP(C)/ /	MP		3951/2025
223	D-WP(C)/19114/2023	JAGABANDHU MAHANTA		
	WP(C)/19114/2023	MP		3952/2025
224	D-WP(C)/9359/2025	AMBHUJA INTERNATIONAL, JAGATPUR	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		3953/2025
225	D-WP(C)/9363/2025	RAJESH KUMAR AGARWALA	PRABIN DAS	
	WP(C)/ /	MP		3954/2025
226	D-WP(C)/9364/2025	PRASANNA KUMAR NAYAK	SUSANTA KUMAR NATH	
	WP(C)/ /	MP		3955/2025
227	D-WP(C)/9368/2025	SANJIB KUMAR PRADHAN	ABHILASH MISHRA	
	WP(C)/ /	MP		3956/2025
228	D-WP(C)/9371/2025	YASHADA @ YASHODA MOHANTA	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		3957/2025
229	D-WP(C)/9372/2025	M/S. DR.SAROJINI PRADHAN, CUTTACK	KAJAL SAHOO	
	WP(C)/ /	MP		3958/2025
230	D-WP(C)/9323/2025	PRAMOD KUMAR PANDA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		3959/2025
231	D-WP(C)/9377/2025	M/S.PRADHAN INDUSTRIES, CUTTACK	SADANIL SAHOO	
	WP(C)/ /	MP		3960/2025
232	D-WP(C)/54656/2024	RASHMITA MALLICK	SAMEER KUMAR DAS	
	WP(C)/33185/2024	MP		3961/2025
233	D-WP(C)/9380/2025	SANJAY KUMAR HABADA	C. ANANDA RAO	
	WP(C)/ /	MP		3962/2025
234	D-WP(C)/1941/2021	TAPANDEV PANISAMANT	SAMEER KUMAR DAS	
	WP(C)/1941/2021	MP		3963/2025
235	D-WP(C)/40844/2024	KABITA SINGH	SAMEER KUMAR DAS	
	WP(C)/24512/2024	MP		3964/2025
236	D-WP(C)/38378/2023	MANASI RANI ROUT	DR. JITENDRA KUMAR LENKA	
	WP(C)/38378/2023	MP		3965/2025
237	D-WP(C)/40838/2024	BIJAY KUMAR MUNDARY	SAMEER KUMAR DAS	
	WP(C)/24515/2024	MP		3966/2025
238	D-WP(C)/9384/2025	SUMANTA KUMAR DAS	C. ANANDA RAO	
	WP(C)/ /	MP		3967/2025
239	D-WP(C)/9388/2025	LAXMIDHAR MOHAPATRA	C. ANANDA RAO	
	WP(C)/ /	MP		3968/2025
240	D-WP(C)/9391/2025	SAI KRUPA TRADERS, BBSR, KHURDA	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		3969/2025
241	D-WP(C)/9396/2025	BHAGYALATA PATRA	SADASIVA PATRA (1)	
	WP(C)/ /	MP		3970/2025
242	D-WP(C)/51331/2024	MAHESWAR JENA	AKSHYANGSHU SEKHAR NANDY	
	WP(C)/31617/2024	MP		3971/2025
243	D-WP(C)/9403/2025	SANTOSH KUMAR SAHOO	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3972/2025
244	D-WP(C)/9405/2025	CHINTAMAINI PATRA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		3973/2025
245	D-WP(C)/9408/2025	GOVERING BODY OF MAA SARALA SANSKRITIKUMAR BSWALIA, PAKSHYOT, KENDRAPARA		
	WP(C)/ /	MP		3974/2025
246	D-WP(C)/9383/2025	SURATHA MACHHUA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		3975/2025

